



\$~20 to 22, 25 to 28 and 30 to 32

* IN THE HIGH COURT OF DELHI AT NEW DELHI

+ ARB. A. (COMM.) 18/2021 and IA No.5100/2021 (Stay)

(20) ASIAN HOTELS (NORTH) LTD Petitioner

Through: Mr. Saurabh Kripal, Sr. Advocate with Mr. Sidhant Kumar, Ms. Manyaa Chandok, Ms. Vidhi, Ms. Muskaan Gopal, Mr. Nihil Arora, Ms. Tanima and Dr. Joginder Singh, Advocates.

versus

HARMAN SINGH BAWA Through: Mr. Sandeep P. Agarwal, Sr. Advocate with Mr. Rajesh Pathak, Mr. Siddhant Nath and Ms. Tanya Chanda, Advocates.

+ ARB. A. (COMM.) 20/2021 and IA No.5807/2021 (Stay)

 (21) ASIAN HOTELS (NORTH) LTD Petitioner Through: Mr. Saurabh Kripal, Sr. Advocate with Mr. Sidhant Kumar, Ms. Manyaa Chandok, Ms. Vidhi, Ms. Muskaan Gopal, Mr. Nihil Arora, Ms. Tanima and Dr. Joginder Singh, Advocates.

versus

GURSHARAN SINGH BAWA Respondent Through: Mr. Sandeep P. Agarwal, Sr. Advocate with Mr. Rajesh Pathak, Mr. Siddhant Nath and Ms. Tanya Chanda, Advocates.

+ ARB. A. (COMM.) 22/2021 and IA Nos.7950/2021, 2254/2022

(22) ASIAN HOTELS (NORTH) LTD Petitioner Through: Mr. Saurabh Kripal, Sr. Advocate with Mr. Sidhant Kumar, Ms. Manyaa

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Sr.

Chandok, Ms. Vidhi, Ms. Muskaan Gopal, Mr. Nihil Arora, Ms. Tanima and Dr. Joginder Singh, Advocates.

versus

RAJWANT SINGH BAWA Respondent Through: Mr. Sandeep P. Agarwal, Advocate with Mr. Peiech Path

Advocate with Mr. Rajesh Pathak, Mr. Siddhant Nath and Ms. Tanya Chanda, Advocates.

+ O.M.P. (COMM) 344/2022 and IA Nos.13212/2022, 13213/2022, 13214/2022, 13215/2022

 (25) ASIAN HOTELS (NORTH) LTD Petitioner Through: Mr. Saurabh Kripal, Sr. Advocate with Mr. Sidhant Kumar, Ms. Manyaa Chandok, Ms. Vidhi, Ms. Muskaan Gopal, Mr. Nihil Arora, Ms. Tanima and Dr. Joginder Singh, Advocates.

versus

GURSHARAN SINGH BAWA

..... Respondent

Through: Mr. Sandeep P. Agarwal, Sr. Advocate with Mr. Rajesh Pathak, Mr. Siddhant Nath and Ms. Tanya Chanda, Advocates.

+ O.M.P. (COMM) 345/2022 and IA Nos.13216/2022, 13217/2022, 13218/2022, 13219/2022

 (26) ASIAN HOTELS (NORTH) LTD Petitioner Through: Mr. Saurabh Kripal, Sr. Advocate with Mr. Sidhant Kumar, Ms. Manyaa Chandok, Ms. Vidhi, Ms. Muskaan Gopal, Mr. Nihil Arora, Ms. Tanima and Dr. Joginder Singh, Advocates.

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versus

HARMAN SINGH BAWA Respondent Mr. Sandeep P. Agarwal, Sr. Through: Advocate with Mr. Rajesh Pathak, Mr. Siddhant Nath and Ms. Tanya Chanda, Advocates.

O.M.P. (COMM) 346/2022 and IA Nos.13220/2022, 13221/2022, +13222/2022, 13223/2022

(27) ASIAN HOTELS (NORTH) LTD Petitioner Through: Mr. Saurabh Kripal, Sr. Advocate with Mr. Sidhant Kumar, Ms. Manyaa Chandok, Ms. Vidhi, Ms. Muskaan Gopal, Mr. Nihil Arora, Ms. Tanima and Dr. Joginder Singh, Advocates.

versus

RAJWANT SINGH BAWA Respondent Agarwal, P. Through: Mr. Sandeep Sr. Advocate with Mr. Rajesh Pathak, Mr. Siddhant Nath and Ms. Tanya Chanda, Advocates.

OMP (CONT.) 2/2022 +

(28) ASIAN HOTELS (NORTH) LIMITED Decree Holder Through: Mr. Saurabh Kripal, Sr. Advocate with Mr. Sidhant Kumar, Ms. Manyaa Chandok, Ms. Vidhi, Ms. Muskaan Gopal, Mr. Nihil Arora, Ms. Tanima and Dr. Joginder Singh, Advocates.

versus

HARMAN SINGH BAWA Judgement Debtor Sandeep P. Agarwal, Through: Mr.

Sr. Advocate with Mr. Rajesh Pathak, Mr. Siddhant Nath and Ms. Tanya

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Chanda, Advocates.

+ OMP (ENF.) (COMM.) 187/2022 and EX. APPLs.(OS)3495/2022, 3496/2022, 3774/2022, 36/2023

(30) RAJWANT SINGH BAWA
Through: Mr. Sandeep P. Agarwal, Sr. Advocate with Mr. Rajesh Pathak, Mr. Siddhant Nath and Ms. Tanya Chanda, Advocates.

versus

ASIAN HOTELS (NORTH) LTD Judgement Debtor Through: Mr. Saurabh Kripal, Sr. Advocate with Mr. Sidhant Kumar, Ms. Manyaa Chandok, Ms. Vidhi, Ms. Muskaan Gopal, Mr. Nihil Arora, Ms. Tanima and Dr. Joginder Singh, Advocates.

+ OMP (ENF.) (COMM.) 188/2022 and EX. APPLs.(OS)3497/2022, 3498/2022

(31) GURSHARAN SINGH BAWA Decree Holder Through: Mr. Sandeep P. Agarwal, Sr. Advocate with Mr. Rajesh Pathak, Mr. Siddhant Nath and Ms. Tanya Chanda, Advocates.

versus

ASIAN HOTELS (NORTH) LTD Judgement Debtor Through: Mr. Saurabh Kripal, Sr. Advocate with Mr. Sidhant Kumar, Ms. Manyaa Chandok, Ms. Vidhi, Ms. Muskaan Gopal, Mr. Nihil Arora, Ms. Tanima and Dr. Joginder Singh, Advocates.

+ OMP (ENF.) (COMM.) 189/2022 and EX. APPLs.(OS)3499/2022, 3500/2022

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(32) HARMAN SINGH BAWA Decree Holder Sandeep P. Agarwal, Through: Mr. Sr. Advocate with Mr. Rajesh Pathak, Mr. Siddhant Nath and Ms. Tanya Chanda, Advocates.

versus

ASIAN HOTELS (NORTH) LTD Judgement Debtor Through: Mr. Saurabh Kripal, Sr. Advocate with Mr. Sidhant Kumar, Ms. Manyaa Chandok, Ms. Vidhi, Ms. Muskaan Gopal, Mr. Nihil Arora, Ms. Tanima and Dr. Joginder Singh, Advocates.

CORAM: HON'BLE MR. JUSTICE SACHIN DATTA

ORDER 01.03.2023

Re-notify on 10th April, 2023.

SACHIN DATTA, J

MARCH 1, 2023

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